## **Declaration of Assets and Liabilities**

Year 2020 - 2021

I, LAXMAN YAPAV, son/daughter/wife of DUKHT YAPAY

aged AA years, belonging to BIHAR VIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of given)

KAMALAWATI KUMARI

23/02/21

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Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	5,000/	3,000+			Ecci Hume
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,00000 / SBI (BVM PATNA)	j	-		
(iii)	Bonds, Debentures and Shares in companies			-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	-4	-	-	
(v)	Motor Vehicles (details of make, etc.)	HERO HONDA SPLENDER PRO BRUL-BG 8020	-	-	-	-
(vi)	Jewellery (give details of weight and value)	10 gm Gold 10 gran Silver	-	-		-
(vii)	Other assets, such as values of claims / interests		-	-		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee. MANO WILL

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(5)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JOINT FAMILY +			4 - 14	Ett. Nume
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv).	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Fotal measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL	4,000004	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water		NI A	
	(c) dues to departments dealing with supply of electricity			

लिश्रिका यादेव

	(d) dues to departments dealing with telephones		20/36/25
	(e) dues to departments dealing with government transport (including		
	aircraft and helicopters) (f) Other dues, if any		The State of the S
(b) .	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFYPY 4720M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No	). :- <sub>-</sub>	PTS/BLA-1087
Gender	;-	[M/F]
Date of Birth	12	15011976 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:- :-	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	;•	GOPALGIANT
→ I hereby knowledge and l		that the above details are true to the best of my
		Signature
		Name of Employee: LAXMAN YAPAV
Place: PATMA		Designation: OFFICE ATTANDENT (DARBAN)
Date: 19/02/3	202.1	Department: CARETAKER SECTION